

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 29.07.2020

| 1ST SESSION AT 11 A.M | 2ND SESSION AT 2.45 P.M |
|------------------------------|------------------------------------|
| ARGUMENTS | ARGUMENTS |
| 1. O.S 534/2017 | O.S 1000/2018 |
| HEARING | HEARING |
| 2. MIS. 3/2010 | O.S 454/2015 |
| 3. MIS. 22/2010 | O.S 504//2015 |
| 4. EX. 23/2010 | O.S 508/2015 |
| 5. EX. 25/2010 | O.S 688/2015 |
| 6. EX. 3/2011 | O.S 224/2016 |
| 7. EX. 27/2011 | MIS. 17/2017 |
| 8. O.S 456/2012 | O.S 834/2017 |
| 9. MIS. 8/2014 | O.S 580/2019 |
| 10. O.S 888/2014 | O.S 1382/2019 |

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
24.07.2020 issued by Hon'ble High Court of Karnataka.